Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.1513 of 2009

(Arising out of OIO-07/VDR-II/STARTUBES/WAG/COMMR/2009 dated 25/06/2009 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Kamlesh B Jain **.....Appellant**
Director, Star Tubes & Metals Pvt Ltd, Plot No. 1006, Gidc, Waghodia,
Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii **.....Respondent**
1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:
None appeared for the Appellant
Shri S Airan, Authorized representative for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 11.03.2020
DATE OF DECISION: 11.03.2020

The appeal is disposed of. For order, see order of date in Excise Appeal No. 1512 of 2009.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

Mehul